



**Government of Jammu and Kashmir**  
**Department of Food, Civil Supplies and Consumer Affairs**  
**Civil Secretariat, Jammu/Srinagar.**

**Notification**  
**Jammu, the 9th February, 2018.**

**SRO 84** .-- In exercise of powers conferred by clause (b) of sub-section (1) of section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate, from the panel furnished by the concerned selection committee, the following persons as members of District Consumer Forum, Anantnag:-

1. Mr. Mushtaq Ahmed Khan (Advocate), S/o Mohammad Ahsan Khan, R/o Nipora Vessu, Anantnag.
2. Ms. Romana Yousuf (Advocate), D/o Mohammad Yousaf Dar, R/o Bilal Colony, K.P.Road, Mattan Anantnag.

They shall hold office for a term of three years or up to the age of 65 years, whichever be earlier.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**(Mohammad Mehraj-ud-Din Khan)**

Commissioner/Secretary to the Government  
Department of Food, Civil Supplies  
& Consumer Affairs

No. FCS&CA/Consumer/03/2017

Dated:- 9 .02.2018

Copy to the:-

1. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
2. Director, Archives, Archaeology and Museum, J & K Jammu.
3. Additional Secretary to the government, Department of FCS&CA.
4. FA/CAO, Department of Food, Civil Supplies & Consumer Affairs.
5. Principal Private Secretary to the Hon'ble Minister for Department of Food, Civil Supplies & Consumer Affairs and Tribal Affairs Department for kind information of the Hon'ble Minister.
6. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA for information of the Commissioner/ Secretary.
7. Concerned Members for Compliance.
8. Stock file (W2SC).
9. Incharge Website, Deptt. of FCS&CA.

**(Romesh Kumar Giri)**

Under Secretary to Government  
Department of Food, Civil Supplies  
& Consumer Affairs